

FSSAI extends grace period for renewal/registration of FSSAI licenses with HRANI efforts

With the efforts of HRANI, the extension has been given until December 31, 2020 and the Food Business Operators (FBOs) can renew their license or registration without thinking of a penalty in this period.



04 August, 2020 by BW Online Bureau

Hotel and Restaurant Association of Northern India (HRANI) has been taking up industry concerns with various departments of the Central and State government through representations for relief in this period of crisis.

With the efforts of HRANI, the extension has been given until December 31, 2020 and the Food Business Operators (FBOs) can renew their license or registration without thinking of a penalty in this period. Previously the grace period was given until July 31, 2020.

The FBOs were finding it difficult to file applications for renewals of licenses and registrations due to the shutdown of operations and closure of hotel and restaurant operations in most parts of the country. The problem was submitted through a representation to the CEO and Executive Director, FSSAI.